


Below the Email letter of Hon'ble Registrar General, High Court, Bombay, letter B(Gen)-5601/57/2020/690 , dated 10/09/2020

No.HKW/(Admn)/500
District Court, Osmanabad
Dated : 15th September, 2020.

Copy forwarded for information & necessary action to :-

- 01) The District Judge-1, Omerga/Bhoom
- 02) The Civil Judge, S.D., Osmanabad/Omerga/Bhoom/Paranda.
- 03) The Chief Judicial Magistrate, Osmanabad
- 04) The Secretary, District Legal Services Authority, Osmanabad
- 05) The Civil Judge, JD, Tuljapur/Kallam/Washi/Lohara.
- 06) The Jt.Civil Judge, JD, Omerga /Bhoom/Paranda

They are requested to display the above letter of Hon'ble High Court on the Notice Board of the Court at respective places.


15.9.2020
(Smt. S. M. Shinde)
Principal District Judge,
Osmanabad.

Copy to :

1. Ass.Suptd.,(CFA), District Court, Osmanabad with a directions to display the above letter of Hon'ble High Court on the Notice Board of District Court, Osmanabad.
2. The DSA, District Court, Osmanabad with a directions to display the above letter of Hon'ble High Court on the Official web-site of District Court, Osmanabad.

MOST URGENT

Confidential

By e-mail

Tel. : 22673675 (O) Extn. 1367

E-mail : insp-bgen@bhc.gov.in

No. : B (Gen)-5601/57/2020/690

Date : 10th September, 2020.

From,

**S.G. Dige
Registrar General,
High Court of Bombay,
Mumbai.**

Received on 11/09/2020
Inward No. 440
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District Court, Mumbai

To,

**The Principal Judge, City Civil & Sessions Court, Mumbai.
The All Principal District & Sessions Judges.
The Chief Metropolitan Magistrate, Mumbai.
The Chief Judge, Court of Small Causes, Mumbai.**

Subject :- Extension to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the subject, I am to state that the Hon'ble Chief Justice has been pleased to grant extension for a period of one (01) year to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018 from the date of expiry of lists.

I am, therefore, request you to take note thereof and display the same on the Notice Board as well as on the official web-site of District Court, under intimation to this office.

Yours faithfully,

[Signature]
10.9.20
Registrar General

[Signature]
Principal District Judge
Osmanabad